GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:2924 ANSWERED ON:26.11.2010 BAD DEBTS WRTITEN OFF BY PSBS Ananth Kumar Shri ;Sarvey Shri Sathyanarayana

Will the Minister of FINANCE be pleased to state:

- (a) the details of the bad debts / loans alongwith interest thereon written off by the public Sector Banks during the last three years and the current financial year;
- (b) whether the Government has issued guidelines in this regard;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the other steps taken/being taken by the Government in this direction?

Answer

The Minister of State in the Ministry of Finance (SHRI NAMO NARAIN MEENA)

- (a) The bank-wise details of amount written-off by public sector banks during the year ended March 2008, 2009 and 2010 and quarter ended June, 2010 are at Annex.
- (b) to (d): Banks may decide to write- off a loan in terms of their credit / recovery policy as approved by their Board of Directors. However, certain broad guidelines have been given from time to time by Reserve Bank of India (RBI), requiring the banks to apply due-diligence, exhaust all possibilities of recovery, monitoring of such accounts, and delegation of powers etc. relating to writing-off of loans.